

केन्द्रीय विद्युत विनियामक आयोग  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23753942; fax-23753923

To

Date: 23.6.2023

Shri Mansoor Ali Shoket,  
Advocate for TPDDL,  
B-12, 2<sup>nd</sup> Floor, Sector 13,  
RK Puram, New Delhi-110066

**Subject: Request for time extension in Petition No. 34/RP/2022 -reg.**

Ref: Your request letter dated: 1.6.2023;

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Sir,

With reference to your request letter dated 1.6.2023 on the above subject, I am directed to inform that your request for extension of time in filing reply has been granted and respondents are allowed to file their respective replies, till **7.7.2023**, after serving copy to the Petitioner.

2. The Petitioner is also permitted to file its rejoinder, if any, by **14.7.2023**. The parties shall complete their submissions within the due dates mentioned and no further extension of time shall be granted.

Yours sincerely,

*Sd/-*  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:

All Parties